

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1478
TO BE ANSWERED ON 12.02.2019**

RESERVATION FOR SCs/OBCs

1478. SHRI VISHNU DAYAL RAM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the seats reserved for Scheduled Castes/Other Backward Classes in education and jobs are lying vacant/ difficult to fill;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to fill the vacant jobs; and
- (d) the reasons for the prevalence of such vacancies/difficulty in getting candidates for the same?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (d) : The information with regard to reservation in jobs and education is being dealt by Department of Personnel & Training and Ministry of Human Resource and Development respectively.

As per the Department of Personnel & Training, the number of vacant posts of Scheduled Castes(SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) is not centrally maintained as the recruitment process is carried out by the respective cadre controlling authorities through concerned recruitment agencies. However, Department of Personnel and Training monitors the progress in filling up of backlog reserved vacancies for SCs, STs and OBCs with ten Ministries/Departments having more than 90% of the employees in Central Government.

Instructions were issued in November/December, 2014 to all Ministries/Departments to constitute an in-house Committee to identify backlog reserved vacancies, study the root cause to backlog reserved vacancies, initiation of measures to remove such factors and to fill up such vacancies through special recruitment drive.

As per information provided by the ten Ministries/Departments, which comprises their Public Sector Banks/Financial Institutions, Central Public Sector Undertakings etc. out of 92589 backlog reserved vacancies (29198 for SCs, 22829 for STs and 40562 for OBCs), 63876 vacancies (20975 for SCs, 15874 for STs and 27027 for OBCs) were filled up during the period from 01.04.2012 to 31.12.2016 and 28713 backlog vacancies (8223 for SCs, 6955 for STs and 13535 for OBCs) remained unfilled as on 01.01.2017.

Out of these ten Ministries/Departments, five Ministries/Departments have further informed that out of 21499 backlog reserved vacancies (7532 for SCs, 6887 for STs and 7080 for OBCs), 12334 backlog reserved vacancies (4514 for SCs, 3595 for STs and 4225 for OBCs) were filled up as on 31.12.2017 and 9165 backlog reserved vacancies (3018 for SCs, 3292 for STs and 2855 for OBCs) remained unfilled as on 01.01.2018.

As per the Department of Higher Education, the information regarding vacant seats for Scheduled Castes & Other Backward Classes (OBCs) in Centrally Funded Educational Institutions is not maintained centrally.

The Central Educational Institutions (CEI) (Reservation in Admission) Act, 2006 provides reservation for students belonging to the Scheduled Castes (SCs), Scheduled Tribes (STs) & Other Backward Classes (OBCs) in Central Educational Institutions (CEIs) established, maintained or aided by the Central Government.

As per the CEI (Reservation in Admission) Act, 2006 read with the Central Educational Institutions (Reservation in Admission) Amendment Act, 2012, out of annual permitted strength in each branch of study or faculty, 15% seats are to be reserved for Scheduled Castes, 7.5% for Scheduled Tribes and 27% for Other Backward Classes.

University Grants Commission (UGC) has issued a circular letter No. F. 1-5/2006 (SCT) dated 19.11.2012 regarding the Central Educational Institutions (Reservation in Admission) Amendment Act, 2012 to all Universities for compliance and necessary action. There is also a monitoring system in UGC and AICTE to monitor the implementation of the reservation policy.
